

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 5455/2024

VIRENDRA SINGH @ VIJENDRA

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 16-07-2025 This appeal was called on for hearing today.

For Appellant(s) : Mr. Sadashiv, AOR

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

Service report from High Court has not been received yet in
respect of Respondent No.1.

Let reminder be issued.

Four weeks time is granted to Ld. Counsel for the appellant to
take appropriate steps for abatement in respect of deceased
Respondent No.2

List again on 22.8.2025.

MASHROOR ALAM KHAN
Registrar

MG